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Title: Introduction and passing of the Appropriation (No. 4) Bill, 2009.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2009-10.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2009-10."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce\*\* the Bill.

MADAM SPEAKER: Item No. 19 - Hon. Minister.

SHRI PRANAB MUKHERJEE: I beg to move\*\*:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2009-10, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2009-10, be taken into consideration."

The motion was adopted.

MADAM SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and theLong Title were added to the Bill.

MADAM SPEAKER: The Minister may now move that the Bill be passed.

SHRI PRANAB MUKHERJEE: Madam, I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

<sup>\*</sup> Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 11.12.09.

<sup>\*\*</sup> Introduced and Moved with the recommendation of the President.

The motion was adopted.